

for consideration. Government have an open mind in the matter and are thinking of holding discussions with political parties on the question of electoral reforms.

Filling up of Posts Reserved for Scheduled Caste Candidates in Delhi Judicial Service

1018. SHRI N. S. KAMBLE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) total number of posts sanctioned so far under Delhi Judicial Service;

(b) total number of posts reserved for Scheduled Castes and total number of reserved posts filled up so far;

(c) total number of reserved posts still vacant and reasons for not filling them up so far;

(d) whether 21 Scheduled Caste candidates qualified in Delhi Judicial Service Examination held in 1973 and if so, what steps have been taken to absorb them in the service; and

(e) whether two Scheduled Caste Judicial Officers have resigned from their posts, if so, what steps have been taken to fill up the vacant posts from amongst the qualified Scheduled Caste candidates?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) 112.

(b) Reserved 16.

Filled 16.

(c) 7 posts reserved for Scheduled Tribes are vacant because of non-availability of qualified Scheduled Tribe candidates.

(d) It is true that 21 Scheduled Caste candidates qualified in the Delhi Judicial Service Examination held in 1973. As the number of posts to be reserved for Scheduled Castes in

respect of the 1973 examination was 3, only three of the qualified Scheduled Caste candidates could be appointed.

(e) Yes, Sir. The question of filling these two vacancies will be taken up after the writ petition filed in the Delhi High Court by a Scheduled Caste candidate is disposed of.

Unmanned Railway Crossings in Rajasthan

1019. SHRI SHRIKISHAN MODI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of unmanned Railway crossings in Rajasthan; and

(b) steps proposed to be taken to avoid accidents at such crossings?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) There are One thousand five hundred and seventy-eight unmanned level crossings in Rajasthan.

(b) To reduce accidents at unmanned level crossings, the following preventive measures have been taken:—

(i) Stop Boards have been prominently displayed at the approaches to all unmanned level crossings within railway boundary on both sides of the track to warn the road-users to cross the railway track cautiously.

(ii) Whistle Boards have been fixed along the track, enjoining upon the drivers of the approaching trains to whistle as the train approaches the unmanned level crossings giving warning to the road-users about a train approaching the level crossing;